

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9456/2011

(From the judgement and order dated 21/12/2010 in WP No.
78236/2005 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

U.P.AVAS EVAM VIKAS PARISHAD & ANR

Petitioner(s)

VERSUS

KAMAL CHANDRA AGRAWAL & ORS. Respondent(s)
(With prayer for interim relief and office report)

WITH SLP(C) NO. 10787 of 2011
(With prayer for interim relief and office report)

Date: 09/05/2011 These Petitions were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Petitioner(s) Mr. Vishwajit Singh,Adv.
 Mr.Abhindra Maheshwari,Adv.
 Mr.Pankaj Singh,Adv.

For Respondent(s) Mr.Sidharth Luthra,Sr.Adv.
 Mr. C.D. Singh,Adv.
 Mr.Sunny Choudhary,Adv.

UPON hearing counsel the Court made the following
O R D E R

Let these matters be listed with SLP(C) No.32540 of 2010.
In the meanwhile, the parties shall maintain status quo as
it is obtaining today.

(KUSUM SYAL)
SR. P.A.

(PHOOLAN WATI ARORA)
COURT MASTER